

(ii) Equalisation-cum-storage facility for ammoniacal effluents;

(iii) Arsenic treatment system;

(iv) Gravity filters cum coke traps for separating oil from oily condensates;

(v) Chromium treatment system;

(vi) Delay/guard Pond;

(vii) Ion-exchange effluent treatment plant to treat ammoniacal nitrogen bearing wastes;

(viii) Erection of a stack of 50 meters height for sulphuric acid plant.

(b) ~~Situations of the Desang river are~~ polluted due to discharge of domestic and industrial wastes, particularly downstream of Namrup, from the effluents of the Hindustan Fertilizer Corporation and from oil drilling operations.

(c) The Assam State Pollution Control Board has directed the unit to implement the following pollution control measures within a time-frame.

(i) Segregation of liquid ammonia bearing effluents and recycle it back in the process

(ii) Installation of treatment plant to treat chromium bearing effluents

(iii) Installation of arsenic precipitation scheme to treat arsenic bearing effluents and to change over to another system where arsenic is not used

(iv) To install a captive power plant and to increase effluent holding capacity.

(v) To convert the existing manufacturing process of sulphuric acid into DCDA process.

(vi) To install gravity separators

(vii) Installation of ammonia stripping column.

(viii) Installation of Urea hydrolyzer.

(ix) To construct and commission a sewage treatment plant. The Central Government has also initiated action to ensure that all fertilizer plants comply with the prescribed standards by December, 1991

Upgradation of Sonari Telephone Exchange Assam

682. SHRI BHADRESWAR BURAGOHAIN: Will the Minister of COMMUNICATIONS be pleased to state:

(a) whether Government are aware of the fact that the present capacity of the Sonari Telephone Exchange is very low and it remains always dead; and

(b) whether Government are contemplating to upgrade this Telephone Exchange in his sensitive border town of Assam?

THE DEPUTY MINISTER IN THE MINISTRY OF PETROLEUM AND CHEMICALS AND THE DEPUTY MINISTER IN THE MINISTRY OF COMMUNICATIONS (SHRI JAI PRAKASH): (a) Presently Sonari is being served by a 100 lines MAX-III exchange parented to Subsagar trunk exchange and total demand of Sonari exchange is 103. Telephone exchange is working satisfactorily except when there are problems of power supply

(b) Department has plans to install an electronic exchange with a capacity of 384 lines of C-DOT design

Extending S.T.D. facilities to Assam

683 SHRI BHADRESWAR BURAGOHAIN Will the Minister of COMMUNICATIONS be pleased to state:

(a) the number of district and sub-divisional Headquarters of Assam having STD facilities at present;

(b) whether there is any new proposal with Government to extend S.T.D. facilities to more areas in Assam; and

(c) if so, the names of these areas and the time by when the facility is likely to be made available there?

THE DEPUTY MINISTER IN THE MINISTRY OF PETROLEUM AND CHEMICALS AND THE DEPUTY MINISTER IN THE MINISTRY OF COMMUNICATIONS (SHRI JAI PRAKASH): (a) Sixteen.

(b) Yes, Sir.

(c) Goalpara, by March, 91. Manga-ldoi, Naibari, Nowgaon, Dhemaj, Morigaon & Tezpur during 91-92.

Subject to the availability of equipment, the following additional stations are proposed to be provided with STD facility during the 8th Plan period:—

Digboi, Doomdooma, Margherita, Moranhat, Naharkatia, Chapakhowa, Jonai, Dhakuakhena, Duliajan, Ledo, Makum, Kamalabari, Sarupathan, Sonari, Amguri, Kaziranga, Titabor, Mariani, Dergaon, Udalpuri, B. Charali, Rangapara, Badarpur, Lela, Lakhipur, Udharbond, Hamren, Hojai, Maibong, Kaliabor, Bokajan, Jagi Road, Umrangshu, Lumding Singi, Marihat, Abhayapuri, Gossarigaon, Bijni, Bilashipara, Manas, Jogighopa, Dhalgaon, Barpeta Road, Rangia, Chandrapur, Dumaria, Hajo, Soal-kuchi

Non-working of telephones in Calcutta

684 PROF SOURENDRA BHATTACHARJEE Will the Minister of COMMUNICATIONS be pleased to state

(a) whether it is a fact that more than 60 per cent telephone connections of "45" and "49" Exchange of Calcutta Telephones installed in the areas of Mahesh Dutt Lane and Chetla have not been functioning for more than a year or so,

(b) whether the subscribers' complaints are being attended to for months together due to shortage of staff;

(c) whether Government have suffered huge financial loss due to non-working of these telephones and the authorities of Calcutta Telephones have not fixed any responsibility on anyone for such revenue losses;

(d) whether some Members of Parliament had requested time and again for rectification of faults of some telephones which were also neglected by Calcutta Telephones; and

(e) if so the facts thereof and details of telephones numbers in the area of Mahesh Dutt Lane that are presently lying faulty?

THE DEPUTY MINISTER IN THE MINISTRY OF PETROLEUM AND CHEMICALS AND THE DEPUTY MINISTER IN THE MINISTRY OF COMMUNICATIONS (SHRI JAI PRAKASH): (a) No Sir.

(b) No Sir. Prompt action is initiated to attend all subscribers complaints. But due to large scale cable breakdowns in monsoon and staff agitation; the restoration work gets delayed.

(c) Numbers of telephones in Mahesh Dutt Lane are only 32, out of which at present only 6 are faulty. The revenue loss suffered is not high. As the restoration work depends on large number of factors, it is not possible to fix responsibility on any single individual.

(d) It is true that requests from Members of Parliament had been received. All such requests have been examined promptly and phones have been set right if feasible.

(e) Out of 32 telephones in Mahesh Dutt lane, at present only 6 are out of order. The telephone numbers are—

450968
492138
492698
493425
491237
491938

Clarial work to telephone operators in Kidwai Bhawan, telephone exchange

685. SHRI ANANTRAY DEVSHANKER DAVE Will the Minister of COMMUNICATIONS be pleased to state:

(a) whether a large number of Telephone operators in the Kidwai Bhawan